

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 878/2017**

New Delhi, this the 23<sup>rd</sup> day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)**  
**Hon'ble Mrs. P. Gopinath, Member (A)**

KM Varsha Baliyn, Age 19 years, Selection/Group-C,  
D/o Sh. Shyam Singh,  
R/o VPO-Dhindhawali Block-Baghra,  
Dhindhawali,  
Muzaffar Nagar, U.P. ....Applicant

(By Advocate : Mr. U. Srivastava)

Vs.

1. The Staff Selection Commission,  
through its Chairman,  
Lodhi Road,  
New Delhi.
2. The Commissioner of Police,  
Delhi, ITO,  
I.P Estate,  
New Delhi.
3. The Dy. Commissioner of Police,  
Recruitment Cell,  
New Police Line,  
Kingsway Camp,  
Delhi. ...Respondents

(By Advocate : Ms. Neetu Mishra for Ms. Rashmi Chopra and  
Ms. Alka Sharma)

**O R D E R (ORAL)**

**Hon'ble Mrs. Jasmine Ahmed, Member (J) :**

Learned counsel for the applicant states that this  
matter has become infructuous as the applicant was allowed

to appear in the examination as per Court's order and she has qualified in it.

2. Accordingly, the O.A is dismissed as having become infructuous.

(P. Gopinath)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/